

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4455**

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

ROLE OF MPs IN BADP

†4455. SHRIMATI RAMA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the role of Members of Parliament in the monitoring system of the Border Road Development Fund;

(b) whether there is any provision to check the spending of funds arbitrarily;

(c) whether the Government is contemplating to assign the monitoring of the said fund to Members of Parliament as per the blueprint of schemes sponsored by the Ministry of Rural Development; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The Border Area Development Programme guidelines, revised last time in March, 2020, do not contain any provision for Border Road Development Fund.

(c) & (d): As per information received from the Ministry of Rural Development (MoRD), they deal with the roads constructed under Pradhan Mantri Gram Sadak Yojna which envisages role of Members of parliament in the planning and selection of roads.
